

Certificate of Registration Cancelled

October 19, 2002

It is hereby notified for the information of public that the Reserve Bank of India, in exercise of the powers conferred on it under sub-section (6) of Section 45 IA of the Reserve Bank of India Act, 1934, has cancelled the certificate of registration issued to Plus Finance Limited, having registered at 44-B, Hotel Chalukya Annexe, Race Course Road, Bangalore-560 001.

As such, the above company cannot transact the business of a non-banking financial institution, as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**P.V. Sadanandan
Manager**

Press Release : 2002-03/408